

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI
SPECIAL BENCH

Item No. 07

C.P. (IB)/3572(MB)2019

CORAM

SHRI. CHARANJEET SINGH GULATI
HON'BLE MEMBER (TECHNICAL)

SHRI. K .R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **10.11.2023**

NAME OF THE PARTIES : **Punjab National Bank**

Vs

Shri Saikrupa Sugar & Allied
Industries Ltd

For FC : Adv Manoj Kumar Mishra

For CD : Adv Darshit Jain

For OL : Mr. Saikrupa Sagar

IBC under Sec. 7

ORDER

Counsel for the Intervener submits that an IA has been filed at the Registry. Counsel for the FC submits that OL report was already filed as early as 31.05.2022. He is directed to supply copy of the same to the FC. **For further consideration list on 13.12.2023.**

Sd/-
CHARANJEET SINGH GULATI
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//JNK//